

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No. 567/2017

JANHIT MANCH &amp; ANR.

Petitioner(s)

VERSUS

URBAN DEVELOPMENT DEPARTMENT &amp; ORS.

Respondent(s)

(With IA 1/2017 - STAY APPLICATION and IA 2/2017- FOR PERMISSION TO FILE ANNEXURES)

WITH

SLP(C) No. 11749-11750/2017 (IX)

(With IA 1/2017 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 20-07-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Parties

Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Prashant Bhushan, Adv.  
Mr. Ranbir Singh, Adv.  
Ms. Garima Prashad, AORMr. Kapil Sibal, Sr. Adv.  
Mr. Chander Uday Singh, Sr. Adv.  
Mr. Arvind Nayar, Sr. Adv.  
Ms. Ruby Singh Ahuja, Adv.  
Mr. Saurav Agarwal, Adv.  
Mr. Lalit Kataria, Adv.  
Ms. Deepti Sarin, Adv.  
Mr. Sidhanth Gupta, Adv.  
M/s. Karanjawala & Co., AOR

Ms. Meera Mathur, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(NIDHI AHUJA)  
COURT MASTER(MALA KUMARI SHARMA)  
COURT MASTER